

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 06/59/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.09.2017**

NAME OF THE COMPANY: DR Sharma Vs. Pradeep Agarwal & Ors.

SECTION OF THE COMPANIES ACT: 58/59

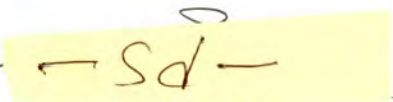
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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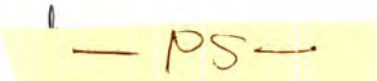
	For the Petitioner (s)	: Mr. Dhiraj Kumar Jha, Company Secretary		
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	For the Respondent (s)	: Ms. Swaralipi Deb Roy, Advocate for R3		
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ORDER

Reply has been filed by Respondent no. 3 which is on record. It appears that the notice to the other respondents have not been issued. Let the same be issued to be served. Dasti, returnable on 9th October, 2017. Affidavit of service also be filed.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)